

(OS) 768/OS  
O.A. NO. 622/06

7.4.06.

**Hon'ble Mr. K.B.S Rajan, J.M**

**Hon'ble Mr. A.K. Singh, A.M**

Sri S. Lal counsel for the applicant  
pleasingly states that respondents have  
already redressed the grievance of the  
applicant vide order dated 5<sup>th</sup> November 2005.  
Short counter filed also reflects the same.  
As such the O.A. is dismissed as having  
become infructuous.

Sri S. Singh counsel for the  
respondents is present.

A.M

J.M

Manish/-